

(a) whether several ad-hoc employees at the New Delhi headquarters of the Panchayat Yuva Khel aur Krida Abhiyan (PYKKA) have recently been ordered to relinquish charge;

(b) if so, the reasons therefor; and

(c) alternative arrangements being put in place to have the required complement of personnel to accelerate the pace of implementation of PYKKA?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) In the Mission Directorate - PYKKA there is no regular sanctioned post. Internal Finance Division (IFD) of the Ministry advised that all the contractual appointments of supporting staff should be done through an outsourcing agency. In pursuance of this, services of the existing supporting staff *i.e.* Assistant Project Officer (media), Account Assistant, Executive Assistant, Data Entry Operator, LDC, Hindi Typist and Attendants were dispensed w.e.f 01/02/2012.

(c) An outsourcing agency *i.e.* M/s. New Grow Software Solution Pvt. Ltd. was engaged through open tendering process. The supporting staff has already been engaged through this agency.

Positive dope tests in athletes and cricket players

2938. SHRI KANWAR DEEP SINGH:

SHRI N.K. SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether a large number of athletes and cricket players were found positive in dope test;

(b) if so, the details thereof and action taken against such sportspersons; and

(c) the remedial measures being taken by Government to stop this menace?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The number of athletes found positive in dope testing in the last three years and current year upto July, 2012 is 367. Out of 367 positive cases, sanctions have been imposed on 297 cases by the Anti Doping Disciplinary Panel since January, 2009. The sports discipline-wise details are

given in the Statement (*See below*). As Board of Cricket Control of India (BCCI) has not entered into an agreement with World Anti Doping Agency (WADA), National Anti Doping Agency (NADA) does not undertake dope testing of cricket players.

(c) The remedial measures taken/proposed to be taken by NADA to curb doping in sports are as under:

- (i) Education/Outreach programme – NADA has printed Doping Control handbooks, in five different languages, *i.e.* English, Hindi, Telgu, Tamil and Malayalam for distribution amongst Sports Authority of India (SAI) Centres, National Sports Federations (NSFs), School events/championships, Sportspersons, Coaches and Support Personnel during conduct of seminars at various Institutes.
- (ii) For the year 2012-2013, a total of 45 activities have been planned under the Education and Outreach programme.
- (iii) Surprise checking of rooms of athletes, coaches and support personnel at training institutes and surprise collection of samples.

Statement

Sports discipline-wise details

Sl. No.	Sports Disciplines	Number of positives					
		2009	2010	2011	2012 (Upto July)	Sub total Discipline-wise	Sanction Imposed
1	2	3	4	5	6	7	8
1	Athletics	12	15	25	28	80	59
2.	Basketball	–	01	01	–	02	02
3.	Bodybuilding	29	02	04	03	38	38
4.	Boxing	04	06	11	08	29	28
5.	Cycling	03	–	02	–	05	05

1	2	3	4	5	6	7	8
6.	Equestrian	—	—	02	—	02	02
7.	Football	—	—	02	—	02	02
8.	Hockey	—	01	—	01	02	02
9.	Judo	02	02	02	01	07	07
10.	Kabaddi	—	32	21	—	53	29
11.	Kay & Canoeing	—	—	01	03	04	04
12.	Netball	—	01	—	—	01	01
13.	Powerlifting	02	12	11	02	27	27
14.	Rowing	—	—	02	02	04	02
15.	Rugby	—	01	—	—	01	01
16.	Shooting	—	—	—	01	01	01
17.	Soft Tennis	—	01	—	—	01	01
18.	Swimming	01	03	03	—	07	04
19.	Taekwondo	—	02	01	02	05	03
20.	Triathlon	—	—	01	0	01	01
21.	Volleyball	—	01	01	—	02	02
22.	Weightlifting	09	19	20	16	64	57
23.	Wrestling	05	08	06	07	26	19
24.	Wushu	—	—	—	01	01	00
25.	Paralympic (Athletics)	—	—	—	02	02	00
TOTAL		67	107	116	77	367	297